

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
(Name of Corporate Person)

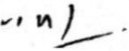
1.	NAME OF CORPORATE PERSON	GSPC (JPDA) Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13/10/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar Of Companies, Gujarat at Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U23201GJ2006SGC049229
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GSPC Bhavan, B/H Udyog Bhavan, Sector - 11, Gandhinagar, Gujarat-382011
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 24, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Vinit Nagar 818, Shivalik Satyamev, Bopal-Ambli Cross Road, Bopal, Ahmedabad, Gujarat-380058. Email: ipvinitnagar@gmail.com Telephone No: 02717-416007 IP Registration No.: IBBI/IPA-002/IP- N01223/2023-2024/14297 AFA: AA2/14297/02/311226/204162
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 26, 2026

Notice is hereby given that GSPC (JPDA) Limited has commenced voluntary liquidation on **February 24, 2026**.

The stakeholders of GSPC (JPDA) Limited are hereby called upon to submit a proof of their claims, on or before **March 26, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Vinit Nagar
Liquidator of GSPC (JPDA) Limited

Date: February 27, 2026
Place: Gandhinagar

